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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 9096/2023

## USHODAYA ENTERPRISES PRIVATE LIMITED AND ANR

..... Petitioner

Through: Mr. Saurabh Kirpal, Sr. Advocate

with Mr. Mayank Jain, Mr. Parmanna Singh and Mr. Madhur Jain,

Advocates

versus

THE STATE OF ANDHRA PRADESH AND ORS ..... Respondents

Through: Mr. Rajiv Nayyar Senior Advocate

with Mr. Mahfooz Nazki and Ms. Rajeswari Mukherjee, Advocates for

R-1 to R-6

Mr. Sandeep Sethi, Sr. Advocate with Mr. Nikhil Goel, Sr. Advocate Mr. Ashutosh Ghade and Ms. Riya Kumar, Advocates for R-7 & R-11 to

13

Mr Amit Agrawal, Ms Radhika

Yadav, Advocates for R-9 & R-10

**CORAM:** 

HON'BLE THE ACTING CHIEF JUSTICE

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

% 13.03.2024

CM APPL. 15288/2024

List on 14<sup>th</sup> March, 2024 at 1:00 pm.

**ACTING CHIEF JUSTICE** 

MANMEET PRITAM SINGH ARORA, J

MARCH 13, 2024/hp